Listed on –02.09.2022
Court No.-
Item No.-

SECTION III
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

MISCELLANEOUS APPLICATION NOS. 1545-46 OF 2022

WITH

INTERLOCUTORY APPLICATION NO. 121910 OF 2022

(APPLICATION FOR EXTENSION OF TIME BY 30 DAYS TO OPEN THE GSTN PORTAL)

IN

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) No. 32709-32710 of 2018

UNION OF INDIA & ORS. **....PETITIONERS**

VERSUS

FILCO TRADE CENTRE PVT. LTD. AND ANR.. ETC... **....RESPONDENTS**

OFFICE REPORT

The SLP(c) 32709-32710 of 2018 alongwith other connected matters were listed before the Hon'ble Court on 22nd July, 2022 when the Hon'ble Court inter-alia passed the following order :

" **--x-x-x-x-x--x-x-x-x-x--x-x**

Having heard learned Additional Solicitor General, learned counsel appearing for different States and learned counsel appearing for different private parties and having perused the record, we are of the view that it is just and proper to issue the following directions in these cases:

1. Goods and Service Tax Network (GSTN) is directed to open common portal for filing concerned forms for availing Transitional Credit through TRAN-1 and TRAN-2 for two months i.e. w.e.f. 01.09.2022 to 31.10.2022.

-x-x-x—x-x-x-x-x-x-x-x-x-"

It is submitted that Mr. M.K Maroria, Counsel for the Petitioner has on 25.08.2022 filed Miscellaneous Applications for Extension of Time by 30 days for Opening of the GSTN Portal after serving the copy to the other side. The applications have registered as MA Nos. 1545-46 of 2022. Copies of the same are being circulated along with this Office Report for the perusal of the Hon'ble Court.

It is further submitted that the instant Miscelleaneous Applications were mentioned before the Hon'ble Court on 29th August, 2022 when the Hon'ble Court was pleased to pass the following order :

"List on 02.09.2022. "

The applications above mentioned are listed before the Hon'ble Court with this Office Report.

DATED THIS THE 01ST DAY OF SEPTEMBER, 2022

ASSISTANT REGISTRAR

COPY TO

Mr. M.K Maroria, Advocate

Mr. Santosh Krishnan, Adv.

Mr. Nikhil Jain, Adv.

ASSISTANT REGISTRAR